भी वाई० बी० चव्हाण : आप हम से कुछ पूछते हैं क्या ? आप तो अपनी तारीफ कर रहे हैं।

श्री राजनारायण: इस में तारीफ भी है, इस में राजनीति भी है क्योंकि उस के लिये हम को 19 महीने की सजा हुई थी और जज ने कहा था कि राष्ट्रीयता के प्रेम में सराबोर हो कर उन्होंने ऐसा किया इसलिये इन को सजा नहीं होनी चाहिये। अब मैं जानना चाहता हूं कि वह मुकुट हम किस को दें, कहां दें?

MR. CHAIRMAN: I would suggest the Members who have got these photographs should send them on to the Home Minister.

बिहार-नेपाल सीमा पर घुसपैठ

\* 697. श्री जगदम्बी प्रसाद यादव† :
श्री एन० के० शेजवालकर :
श्री मान सिंह वर्मा :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि बिहार-नेपाल सीमा, पूर्वी बंगाल तथा पिंचमी बंगाल सीमा पर साम्यवादी एवं लीगी मुसलमानों की सांठगांठ से घुसपैंठ हो रही है; और वहां पर छापामार युद्ध को तैयारी की जा रही है;
- (न) क्या यह भी सच है कि ऐसे तत्व देश के अन्दर सेनाओं का गठन भी कर रहे हैं; और
- (ग) यदि हां, तो सरकार इनको रोकने के लियं क्या कदम उठा रही है ?
- ‡[Infiltration on Bihar-Nepal Border

\*697. SHRI J. P. YADAV† : SHRI N. K. SHEJWALKAR : SHRI MAN SINGH VARMA :

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether it is a fact that with the collusion of Communists and Muslim Leaguers, infiltration is taking place at the Bihar-Nepal Border and East Bengal and West Bengal borders and preparations are being made there for guerilla warfare:
- (b) whether it is also a fact that such elements are also organising Senas inside the country; and
- (c) if so, what steps are being taken by Government to curb such activities?]

THE MINISTER OF HOME AFF-AIRS (SHRI Y. B. CHAVAN): (a) and (b) The West Bengal and Bihar Governments have no such information.

(c) Does not arise.

[28 AUG. 1968]

†[गृह-कार्य मंत्री (श्री वाई० बी० चव्हाण): (क) और (ख) पश्चिम दगाल तथा विहार सरकारों के पास एमी कोई सूचना नहीं है।

(ग) प्रश्न नहीं उठता ।]

श्री जगदम्बी प्रसाद यादव : मै सरकार से जानना चाहता हूं कि क्या सरकार ने 'आर्यावर्त' जो बिहार का एक प्रमुख दैनिक पत्र है उस की गत महीनों की प्रतियों का अवलोकन किया है जिस में उस ने लिखा है कि छोटा नागपुर क्षेत्र में खास कर जहां पर बनवासी लोग रहते हैं वहां ईसाई मिशनरी और वामपक्षी साम्यवादी आ कर उन को उखाड़ रहे हैं और कह रहे हैं कि नागालैंड के लोग तुम्हारे रिश्तेदार हैं उन को सेना में भर्ती होने को तैयारी करो । दूसरे जो लोकल लोग हैं उन को भी बनवासियों आदि के साथ भड़काया जा रहा है जिस के कारण कितने ही दंगे वहां हुए हैं और सरकार को और पुलिस को वहां इंटरवेंशन करना पड़ा है जिस में गोलियां चली है और बनवासी मारे भी गये। तो आप को कैसे सूचन। मिली कि वहां पर ऐसी कोई बात नहीं होती है ?

दूसरी बात मैं यह पूछना चाहता हूं कि देश के अनेक भागों में सेनाओं का गठन हुआ है और यह विषय केन्द्रीय सरकार का है, लेकिन सरकार ने अपनी इन्फार्मेशन न देते हुए बंगाल और बिहार सरकार की सूचना दी कि ऐसी बात

<sup>†</sup> The Question was actually asked on the floor of the House by Shri J.P. Yaday.

<sup>‡[ ]</sup> English translation.

<sup>† 1</sup> Hindi Translation.

वहां नहीं है। तो मैं जानना चाहता हूं कि केन्द्रीय सरकार को स्वयं इस बारे में कोई जानकारी है या नहीं?

Oral Answers

SHRI Y. B. CHAVAN: The hon. Member has been asking a very comprehensive question about areas to which he has not made any reference in his question. I thought he was asking me about the Bihar-Nepal border and East Bengal and West Bengal border area. Naturally in these matters, before answering questions, we have to consult the State Governments concerned. We did consult the State Governments concerned. Of course, as we all know, all sorts of political doctrines are being propagated in this country and we are quite aware of some of these. We have many times discussed the matter here. The extreme group of some communist elements, which are now popularly known as the Naxalbari group, sometimes do try to propagate their ideas in the border areas and we are quite aware of it, but I do not think there is anything like Muslim elements being used. If you read your own question, I do not think it arises out of it.

श्री जगदम्बी प्रसाद यादव : माननीय गह मंत्री ने कहा है कि इस क्वेश्चन में नहीं है। इसके पैरा 2 में यह है कि क्या यह भी सच है कि ऐसे तत्व देश के अन्दर सेनाओं का गठन भी कर रहे हैं। शायद बिहार, बंगाल और देश का आपके ऊपर असर नहीं पड़ता है। मेरा दूसरा सवाल यह है कि आपने कहा बिहार और बंगाल तो बिहार और बंगाल दोनों सेंटर के अधीन हैं इसलिये सेंटर पर उनका उत्तरदायित्व है और विशेष कर हमारे गृह मंत्री ऐसी सब चीजों के लिये उत्तरदायी हैं. इसलिये मैं जानना चाहता हूं कि ''आर्यावर्त'' आदि पेपरों का रिफ्रेंस देखते हये क्या सरकार अपने विभाग के लोगों से यह पता लगायेगी जैसा कि प्रश्न में दिया गया है कि इस प्रकार के एलीमेंट वहां सिक्रय ह या नही । सिर्फ बिहार और बंगाल की सरकार से पूछ कर नहीं, अपने विभाग की एजेंसी के द्यारा इस प्रकार के जो एलीमेंट वहां पर सिकय हैं उनके लिये सरकार क्या कर रही है ?

SHRI Y. B. CHAVAN: As I have said, am certainly aware of some of these

elements working in different parts of the country, but his question is whether they are making preparations to start a guerilla war. May I read the question for the information of the hon. House? The question reads like this:—

"Whether it is a fact that with collusion of Communists and Muslim Leaguers, infiltration is taking place at the Bihar-Nepal Border and East Bengal and West Bengal borders and preparations are being made there for guerilla warfare;"

About the second part we know that senas are being organised in different parts of the country and we have so many times discussed this problem in the House. I have given you all the information that I have about this. I would like to tell you, at the same time, that we are aware of certain elements, but I do not think we can take the view as if there are some preparations for guerilla warfare on the borders of India. If we allow things to reach that stage, I do not think we are worth sitting here.

श्री मानसिंह वर्मा: इसी प्रश्न के (बी) पार्ट के विषय में मेरा प्रश्न यह है कि क्या माननीय मंत्री को यह ज्ञात है कि दक्षिण भारत में टीपू सेना नाम की कोई संस्था काम कर रही है और उस संस्था के द्वारा जन संघ के प्राय: प्रत्येक बड़े नेता के पास धमकी भरे पत्र आ चुके हैं जिन में यह बताया गया है, यह लिखा है: "आप या तो अपनी गतिविध्यां रोक दीजिये अथवा मुगलसराय वाली घटना के लिये तैयार हो जाइये।" इस प्रकार का पत्र हमारे पास भी आया है। अभी परसों श्री निरंजन वर्मा के पास आया है। वह पत्र मने तो होम मिनिस्ट्री को भेजवा। दया था। इसके विषय में यदि गृह मंत्री जानते हैं तो वे इसके लिये क्या उपाय कर रहे हैं?

SHRI Y. B. CHAVAN: Sir, as I said, all sorts of names are being used to start Senas. There are the Tippu Sena somewhere, the Nag Sena in some other place and the Vijay Sena somewhere else. Senas, I do not think, are a very serious problem, as far as the names which I have mentioned are concerned. Certainly it is an expression of parochial attitudes and that is, really speaking, asserting itself in different parts of the country. I do not want to underestimate it

also. They are certainly a threat to the unity of India and from that point of view we will have to tackle this problem from two angles. We can do it at the administrative level and we can do it at the public opinion level. We will have to emphasise the latter part. Public opinion will have to be organised and organised very effectively in this matter and I would like to have the co-operation of hon. Members.

BURGLARY AT DEPUTY MINISTER'S HOUSE

## \*698. SHRI ARJUN ARORA † : SHRI GULAM NABI UNTOO: SHRI Z. A. AHMAD :

Will the Minister of HOME AFF-AIRS be pleased to refer to the reply to Unstarred Question No. 992 given in the Rajya Sabha on the 20th March, 1968 and state:

- (a) whether the culprits responsible for burglary in the house of the Deputy Minister have since been apprehended; and
- (b) if so, whether all the stolen property has been recovered?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) No, Sir.

SHRI ARJUN ARORA: It is a very interesting thing that theft takes place in the house of a Deputy Minister in 1967 and till the end of August, 1968 the enquiries have not been completed. May I know what is the reason for this delay, whether the Home Ministry is not interested in the safety of the life and property of Deputy Ministers or there is some other political reason for not speedily completing this enquiry? May I know.

श्री ए॰ जी॰ कुलकणी: आप नाम बतलाइय ।

SHRI ARJUN ARORA : नाम होम मिनिस्टर बतायोंगे।

May I know what is the complete list of the properties stolen from the house of the Deputy Minister of Petroleum and Chemicals, Mr. Muthyal Rao?

SHRI VIDYA CHARAN SHUKLA: I must say the hon. Member is quite wrong in many of his presumptions. First of all, the burglary did not take place in 1967. It took place in 1968.

SHRI ARJUN ARORA: Which month?

SHRI VIDYA CHARAN SHUKLA: Do not worry. I will give you all particulars. Secondly, his presumption that the enquiries have not been completed is also wrong. Enquiries have been completed.

SHRI ARJUN ARORA: But you said 'No'.

SHRI VIDYA CHARAN SHUKLA: I said 'No', but read your question. I have said in my answer that we have looked into this matter. A regular report was lodged in the police station. We went into the matter, made investigations and when the culprits were not found, the case has been treated as untraced. That is about all.

SHRI ARJUN ARORA: My second question. Before asking my second question I submit that the Minister has not replied to the most important part of my question, about the details of the properties stolen. He should first give details of the property stolen and then, with your permission, I will put the second question. He had not replied to the most important part of my first question, because some of the property stolen was very important.

SHRI VIDYA CHARAN SHUKLA: Four bottles of liquor were stolen.

SHRI A. P. JAIN: That should be the end of it.

MR. CHAIRMAN: No more questions about it. Next question.

श्री राजनारायण: श्रीमन्, आप हमको बुला कर आगे बढ़ गये। मंत्री के घर से चार बोतल शराब चली जाय और वह मंत्री मंत्री बना रह जाय। हमारे कांस्टिटयुशन में लिखा है कि शराबबन्दों की जाय। हम यह जानना चाहते हैं कि अगर कोइ मंत्री है और उसके घर से चार बोतल शराब गायब हुई तो यह अनुमान लगाया जा सकता है कि वह शराव पीने वाला होगा। मंत्री जीने कहा कि पूरी रपट है। तो मैं जानना

<sup>†</sup>The question was actually asked on the floor of the House by Shri Arjun Arora.